## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties
CP(IB) No.31/ BB/17		Admission	271/272	M/s. / Mr.   Godrej Tyson Foods Ltd., Vs BJN   Hotel Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Breethom 45

9591227669

Aductate Cor Retitions

Counsel for petitioner is present. He further requested time to comply the objections raised. He is directed to furnish the Registered Number, etc. of the proposed IRP and to fill up the same in the relevant column of Form No.5.

List it for compliance as a last chance on 01.08.2017.

MEMBER (J)